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Fax: Jammu: 0191-2546753(Nov-April),  
Fax:Srinagar: 0194-2506063(May-Oct.)

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Judicial Administration Section) Civil Secretariat**  
**(Srinagar/Jammu)**

**Notification**  
**Jammu, 17<sup>th</sup> of December, 2020**

**S.O 389.**— In exercise of powers conferred by section 4 of the Juvenile Justice (Care and Protection of Children) Act, 2015 and in partial modification of notification SRO 583 dated 11.10.2019, Government hereby appoints on deputation the following Civil Judges (Junior Division/Munsiffs) as Principal Magistrates for the Juvenile Justice Boards shown against each:-

S.No.	Name of the Civil Judge (Junior Division/Munsiff) S/Shri	Deputed as Principal Magistrates for Juvenile Justice Board
1.	Iqbal Ahmad Akhoon	Baramulla
2.	Riyaz Ahmad	Rajouri
3.	Mrs Tabasum Qadir	Srinagar
4.	Rajeev Kumar	Doda
5.	Ms. Jyoti Bhagat	Jammu
6.	Fida Hussain Naik	Anantnag

By order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**

NO: LD(A)2001/148-II

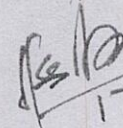
Dated: 17 -12-2020.

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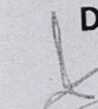
1. Ld. Advocate General, J&K, Jammu.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
3. Director General of Police, J&K, Jammu.
4. Commissioner/Secretary to Government, Social

Welfare Department.

5. Registrar General, J&K High Court, Jammu. This is with reference to his letter No. 19899/GS dated 10.12.2020.
6. Principal Secretary to Hon'ble Chief Justice, J&K High Court, Jammu.
7. Director, Archeology, Archives and Museums, J&K, Jammu.
8. Concerned Principal Magistrates.
9. General Manager, Ranbir Government Press, Jammu for publication in an extraordinary issue of Government Gazette.
10. In-charge Website, Department of Law, Justice & PA.
11. S.O Section, Department of LJ&PA (w. 7. s.c).
12. Concerned file.

  
17.12.20

(Ashish Gupta)  
Deputy Legal Remembrance

  
17.12.2020